

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:301

ANSWERED ON:14.08.2007

REGULATORY BOARD FOR FM CHANNELS

Patil Smt. Rupatai Diliprao Nilangekar;Tripathi Shri Chandramani

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether there is a constant increase in the number of FM channels in the country;
- (b) if so, the details thereof during each of the last three years, State-wise;
- (c) whether the Government is contemplating to form a separate Regulatory Board for the same;
- (d) if so, the details thereof; and
- (e) the time by when the said Board is likely to be set up?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a) & (b) Yes, Sir. The details are indicated in Annexure-I and Annexure-II in respect of All India Radio FM channels and Private FM channels respectively.

(c)to(e) The Draft Broadcasting Bill, 2007, presently under consultation with stakeholders, among other things, has a provision to set up a Broadcasting Regulatory Authority of India (BRAI). Services falling under the ambit of the Authority include radio-broadcasting services also. Apart from BRAI, there is no proposal specifically for FM radio.